

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For report of RP	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing Projects Pvt Ltd	Medha Kulkarni RP

ADVOCATE FOR PETITIONER/s:

Medha MLK  
9945557326

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Ms. Medha Kulkarni, learned Resolution Professional and Shri Sankar, learned Counsel for the Petitioner. Post the case on **11.09.2019.**

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

Verified

  
**Court Officer**